

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
22-04-2024 AT 10:30 AM**

**CP(IB) No. 63/9/HDB/2022  
AND  
IA (IBC) 1212/2023 in CP(IB) No. 63/9/HDB/2022  
u/s. 9 of IBC, 2016**

**IN THE MATTER OF:**

PMC YM-Pharma Pvt Ltd

**...Operational Creditor**

**AND**

Krishna Premium Care Services LLP

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA (IBC) 1212/2023**

Learned Counsel Mr Anil Mukherji, for applicant present physically.

Learned Counsel Mr Y Suryanarayana, for Respondent Nos. 1 to 4 present physically.

For filing written submissions three weeks' time granted to each side. **For orders on 04.06.2024.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**